

Name of the Corporate Debtor	Gharondha Realtors Private Limited	Date of commencement of CIRP	12-11-25	List of creditors as on:	07-12-25
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List of Secured Financial Creditors (other than financial creditors belonging to any class of creditors)

S. No	Name of Creditor	Details of Claim received		Details of claims admitted						Amount of Contingent Claims	Amount of any mutual dues that may be set off	Amount of Claims not admitted	Amount of Claims under verification	Remarks, if any
		Date of receipt	Amount Claimed	Amt of Claim Admitted*	Nature of Claim	Amount covered by security interest	Amount covered by Guarantee	Whether Related Party?	% Voting Share in CoC					
1	IL&FS FINANCIAL SERVICES LIMITED	27-11-25	327,93,49,562	327,93,49,562	Loan	Yes	Yes	No	100.00%	-	-	-	327,93,49,562	prate Guarantee case for which loan was given to Ansal Properties and Infrastr
														-
			-	-					100.0%	-	-	-	-	-

Notes:
1. Amounts admitted have been verified basis information available with the IRP/ RP and might undergo a change in case any additional information is received .
2.The amount admitted may undergo change on account of adjustment in respect of transaction made, if any during the CIRP